

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-87/2013 (Pt.)/11317/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pranjal Das,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the <sup>rd</sup> 22 November, 2023.

Sub: **Casual leave.**

Ref:- Letter No. JJA/10893/2023 dated 10.11.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 14.11.2023, along with station leave permission from the evening of 10.11.2023 till the morning of 16.11.2023**, has been granted. The Additional District & Sessions Judge, Jorhat and in his absence the next senior most Judicial Officer at the station would remain in charge of your Court and office, during your absence.

Yours faithfully,

*sdf*

**JT. REGISTRAR(VIGILANCE)**

**Memo No. HC.VII-87/2013 (Pt.)/11318/A, dated** , 22-11-23

Copy to :

- ✓1. The Project Manager, Gauhati High Court.

*sdf*  
**JT. REGISTRAR(VIGILANCE)**  
*sdf*